

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 208

34/213(ND)2020

COMP.APPL/698(ND)2020 and CA/67/2020*

IN THE MATTER OF:

Prime Foods INC & Anr.

...

Applicant/Petitioner

Versus

Super Milk Products Pvt. Ltd & Ors.

...

Respondent

Under Section: 213

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 12.05.2023.


COURT OFFICER